## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 93/NCLT/AHM/2017 c.w. CA (CAA) No. 65/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

Arvind Fashion Brands Ltd.

Arvind Sports Lifestlye Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1 SWATI SOPARKAR

ADVOCATE

PETITIONERS

Swah

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## <u>ORDER</u>

Learned Advocate Mrs. Swati Soparkar present for Petitioners.

At request of Learned Counsel for Petitioners.

List the matter on 06.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of August, 2017.